

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3688
ANSWERED ON:19.04.2010
PENDING RURAL DEVELOPMENT PROJECTS/PROPOSALS
Bali Ram Dr.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the rural development projects/proposals pertaining to various States including Uttar Pradesh lying pending with the Union government for approval as on date, State-wise.
- (b) the reasons for their pendency and the time by which each such projects/proposals is likely to be approved;
- (c) whether the concerned State Governments have requested to the Union Government for early approval of the same; and
- (d) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

- (a): State-wise details of the projects/proposals lying pending under the special projects of Swarnjayanti Gram Swarajgar Yojana (SGSY) and Integrated Watershed Development Programme (IWDP) during 2009-10 are given in the Annexure.
- (b)to (d) : The reasons for their pendency are mainly due to non submission of the proposals in accordance with the programme guidelines and required documents such as utilization certificate, audit report of expenditure and physical outcome/progress. The proposals are immediately approved subject to fulfillment of requisite conditions.